

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5063
ANSWERED ON:05.09.2011
ENVIRONMENTAL CLEARANCE TO PORT
Dhanaplan Shri K. P.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any plan to issue preliminary environmental clearance to start the work of `Vizhinjam Port` in Kerala;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c). There is no provisions to issue preliminary environmental clearance under the Environment Impact Assessment (EIA) Notification, 2006. For the development of Vizhinjam International Container Transshipment Terminal at Vizhinjam, Kerala, Terms of References (ToR) were issued on 10.06.2011 to M/ s Vizhinjam Port Ltd under the EIA Notification, 2006.